

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
(Through Physical Hearing / VC Mode (Hybrid))

**ITEM No.10
I.A No.161/2020
I.A 10 (CA)/2022 in
C.P. (IB) No.51/BB/2018**

IN THE MATTER OF:

M/s. Oriental Bank of Commerce ... Petitioner
Vs
M/s. Associate Décor Limited .. Respondent

Order under Section 7 of I & B Code, 2016

Order delivered on 02.07.2024

CORAM:

**SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the RP : Ms. Lakshmy Iyengar
Shri Abhyankar
For CoC : Shri Srinivas Raghavan Sr. Counsel
Shri Sharan Kukreja
For Respondent : Shri S.S.Naganand, Senior Counsel

ORDER

I.A No.161/2020 & IA 10(CA)/2022

1. Heard the Ld. Counsel for the Applicant and Respondent.
2. The matter is pending before the Hon'ble Supreme Court of India.
3. List the I.As on **29.07.2024**

Sd/-

**(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)**

Sd/-

**(K. BISWAL)
MEMBER (JUDICIAL)**